

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR AMAR SEEDS PRIVATE LIMITED OPERATING IN AGRICULTURE BUSINESS SEEDS AT PUNE, MAHARASHTRA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sl.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	Amar Seeds Private Limited; PAN: AADCA7419B CIN: U01135PN2001PTC016367
2.	Address of the registered office	S. No. 1182/1/2/F, F. C. Road, Vidyarthi Samati, Near HDFC Bank, Shivaji Nagar, Pune, Maharashtra, India - 411005
3.	URL of website	-
4.	Details of place where majority of fixed assets are located	At Sathe, Post Nimbalkasu Road, Phaltan, District Satara, Maharashtra - 415523
5.	Installed capacity of main products/ services	Not available
6.	Quantity and value of main products/ services sold in last financial year	Rs. 25.57 crores (as per FY 23-24)
7.	Number of employees/ workmen	8 employees and 46 workmen (on need basis and may vary)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Please write to IP@AmarSeedsCirr.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Please write to IP@AmarSeedsCirr.com
10.	Last date for receipt of expression of interest	25/09/2026
11.	Date of issue of provisional list of prospective resolution applicants	01/10/2026
12.	Last date for submission of objections to provisional list	06/10/2026
13.	Date of issue of final list of prospective resolution applicants	16/10/2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	21/10/2026
15.	Last date for submission of resolution plans	20/11/2026
16.	Process email id to submit Expression of Interest	IP@AmarSeedsCirr.com
17.	Details of the corporate debtor's registration status as MSME	Registered as MSME - Udyam Registration Number UDYAM-MH-26-0290821 dated 20/07/2022, classified as a Micro Enterprise

Date: 08 Sep 2026

Place: Mumbai

Sd/-
Resolution Professional
RSDS Advisory & Restructuring LLP
IBBI/IPE-0176/IPA-2/2025-26/50098
Eighth Floor, I 807, Godrej Garden City ,
Behind Nirma University ,Jagatpur Village,
Ahmadabad, Gujarat

फॉर्म जी

अमर सीडस् प्रायव्हेट लिमिटेड करिता
स्वारस्याच्या अभिव्यक्तीकरिता आमंत्रण
पुणे, महाराष्ट्र येथे अॅग्रीकल्चर बिझनेस सीडस् मध्ये कार्यारत
(इन्सॉल्व्हन्सी अॅण्ड बँकरप्टसी बोर्ड ऑफ इंडिया (इन्सॉल्व्हन्सी रिझॉल्युशन प्रोसेस फॉर कॉर्पोरेट पसन्स),
रेग्युलेशन २०१६ च्या रेग्युलेशन ३६ए च्या सब-रेग्युलेशन (१) अंतर्गत)

अ. क्र.	संबंधित तपशिल
१.	पॅन आणि सीआयएन/एलएलपी नं. सहित कॉर्पोरेट कर्जदारांचे नाव अमर सीडस् प्रायव्हेट लिमिटेड पॅन: AADCA7419B सीआयएन: U01135PN2001PTC016367
२.	नोंदणीकृत कार्यालयाचा पत्ता सर्व्हे क्र. ११८२/२/२/एफ, एफ.सी. रोड, विद्यार्थी समिती, एचडीएफसी बँकेजवळ, शिवाजी नगर, पुणे, महाराष्ट्र, भारत- ४११००५.
३.	वेबसाईटची युआरएल -
४.	जास्तीत जास्त स्थावर मालमत्ता असलेल्या ठिकाणाचे तपशील मुक्काम साठे, पोस्ट निंबाळकासू रोड, फलटण, सातारा, महाराष्ट्र- ४१५५२३
५.	मुख्य उत्पादने/सेवांची स्थापित क्षमता उपलब्ध नाही
६.	मागील आर्थिक वर्षात विकलेल्या मुख्य उत्पादने/ सेवांचे परिमाण आणि मूल्य रु. २५.५७ कोटी (वि.व. २३-२४ नुसार)
७.	कर्मचारी/कामगारांची संख्या ८ कर्मचारी आणि ४६ कामगार (गरजेनुसार आणि यात बदल होऊ शकतो)
८.	दोन वर्षांची शेवटची उपलब्ध वित्तीय विवरणे (अनुसूचीसह), धनकोंची सूची यासह पुढील तपशिल युआरएल येथे उपलब्ध. कृपया येथे लिहा IP@AmarSeedsCirr.com
९.	कोडच्या कलम २५(२) (एच) अंतर्गत निराकरण अर्जदारांसाठी पात्रता युआरएल येथे उपलब्ध कृपया येथे लिहा IP@AmarSeedsCirr.com
१०.	स्वारस्याची अभिव्यक्ती प्राप्त करण्यासाठी अंतिम तारीख २५/०९/२०२६
११.	संभाव्य रिझॉल्युशन अर्जदारांची तात्पुरती सूची जारी करण्याची तारीख ०१/१०/२०२६
१२.	तात्पुरत्या सूचीला असलेले आक्षेप सादर करण्यासाठी अंतिम तारीख ०६/१०/२०२६
१३.	संभाव्य रिझॉल्युशन अर्जदारांची अंतिम सूची जारी करण्याची तारीख १६/१०/२०२६
१४.	संभाव्य रिझॉल्युशन अर्जदारांकरिता माहितीलेख, इव्हॅल्युएशन मॅट्रिक्स आणि रिझॉल्युशन प्लॅनकरिता विनंती जारी करण्याची तारीख २१/१०/२०२६
१५.	रिझॉल्युशन प्लान सादर करण्याची अंतिम तारीख २०/११/२०२६
१६.	स्वारस्याची अभिव्यक्ती सादर करण्यासाठी ईमेल प्रक्रिया IP@AmarSeedsCirr.com
१७.	एमएसएमई म्हणून कॉर्पोरेट कर्जदारांच्या नोंदणीचा तपशिल एमएसएमई म्हणून नोंदणीकृत - उद्यम नोंदणी क्र. उद्यम-एमएच-२६-०२९०८२१ दिनांक २०/०७/२०२२, मायक्रो एंटरप्रायझेस म्हणून वर्गीकृत.

सही/-

रिझॉल्युशन प्रोफेशनल

आरएसडीएस अँडव्हायझरी अँड रिस्ट्रक्चरिंग एलएलपी

आयबीबीआय/आयपीई-०१७६/आयपीए-२/२०२५-२६/५००९८

आठवा मजला, आय ८०७, गोदरेज गार्डन सिटी,

निर्मा युनिव्हर्सिटीच्या मागे, जगतपूर गाव,

अहमदाबाद, गुजरात

सव्वांनी माकथी

प्राधिकृत स्वाक्षरीकर्ता

आरएसडीएस अँडव्हायझरी अँड रिस्ट्रक्चरिंग एलएलपीसाठी

दिनांक: ०८ सप्टेंबर २०२६

ठिकाण: मुंबई

FORM G

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Resolution Professional
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Eighth Floor, I 807, Godrej Garden City ,
Behind Nirma University ,Jagatpur Village,
Ahmadabad, Gujarat

Sabbani Maruthi
Authorised Signatory
For RSDS Advisory & Restructuring LLP

Date: 08 Sep 2026

Place: Mumbai